

No.20

FRIDAY, 4 AUGUST, 2017

11 30 AM

11 30 AM

1. QUESTIONS

**(1) POSTPONED STARRED QUESTIONS ORALLY ANSWERED**

(a) Postponed Starred Question No. 1B tabled by Shri Nilesh Cabral, MLA regarding 'Violation of C.C.S. Conduct Rules by Employee of Goa Electricity Department' (originally slated for answer on 28.07.2017) was orally answered.

(b) Postponed Starred Question No.12B tabled by Shri Isidore Fernandes, MLA regarding 'Patients admitted in Goa Medical College' (originally slated for answer on 28.07.2017) was orally answered.

**(2) STARRED QUESTIONS**

**(a) Questions Answered:-**

Starred Questions at Sl. Nos. 1B, 2A, 3, 4B and 5B for the day were orally answered.

**(b) Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

**(3) UNSTARRED QUESTIONS**

**Replies Laid:-**

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTIONS

**(1) Shri Antonio Fernandes, MLA** made a mention about the Panaji-Ribandar cause-way is not safe due its existence along the River Mandovi without the barrier/railings along the river side.

**SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD** replied to the Mention.

(2) **Shri Isidore Fernandes, MLA** made a mention regarding the iron Bridge at DEDKI TAR connecting Sadolxem and Mangan can collapse any moment, which can be danger to the life of the people.

**SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD** replied to the Mention.

12 37 PM

3. **CONGRATULATORY MOTIONS**

(1) **Shri Nilesh Cabral, MLA** moved the following:

“This House congratulates Shri Sandesh Sonu Naik resident of Ribandar who have awarded “The outstanding Achiever of the Year Award” the top lion award from CITY & GUILDS, London and is the first Asian who win the lion award from CITY and GUILDS, London also was chosen for the award from over 20 lakhs students worldwide.”

(2) **Shri Ramkrishna Dhavalikar, Minister for PWD** moved the following:

“This House congratulates Antruz Lalitak for being declared as the best Cultural Institution 2016-2017 by Directorate of Arts & Culture for their achievement in Arts & Cultural field.”

The following Members spoke on the Motions:-

1. Shri Nilesh Cabral, MLA ..... 12 37 PM
2. **Shri Ramkrishna Dhavalikar, Minister for PWD.....12 42 PM**
3. **Shri Govind Gaude, Minister for Art & Culture.....12 47 PM**
4. **Dr. Pramod Sawant, Speaker ..... 12 50 PM**

The Motions were adopted unanimously.

12 50 PM

4. **PAPERS LAID ON THE TABLE**

**SHRI MANOHAR PARRIKAR**, Chief Minister laid the following Audit Report and Annual Report:

(a) The Statutory Audit Report of the Goa Sharva Shiksha Abhiyan for the year 2015 - 2016.

(b) 28<sup>th</sup> Annual Report of Goa Public Service Commission for the year 2015-2016.

12 51 PM

5. **CALLING ATTENTION**

**Shri Nilkanth Halarnkar**, MLA called the attention of Hon. Minister for Panchayats to the following:

“Fear and anxiety in the minds of the people of Colvale for having taken resolutions by the Village Panchayat Colvale for various development works to be undertaken under Village Panchayat fund have been recorded in the proceedings book without discussing the same in the fortnightly meeting held on 28.06.2017, which were neither on the agenda nor discussions were held on the subject. Action Government intends to take in the matter.”

**SHRI MAUVIN GODINHO**, Minister for Panchayats made a statement in regard thereto.

**Shri Nilkanth Halarnkar**, MLA sought clarifications.

12 57 PM

6. **POSTPONED PRIVATE MEMBERS' RESOLUTIONS**

(1) **Postponed Resolution called by Shri Rajesh Patnekar**, MLA originally slated for answer on 28/7/2017.

“This House strongly recommends the Government that the Primary Health Centre of Bicholim be upgraded to Community Health Centre.”

**Shri Rajesh Patnekar, MLA** spoke on the Resolution:

**SHRI VISHWAJIT RANE, Minister for Health** replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

**(2) Postponed Resolution called by Shri Chandrakant Kavalekar, (Leader of Opposition)** originally slated for answer on 28/7/2017.

“This House strongly recommends the Government to allay the sufferings of the people by ensuring that the Mediclaim Schemes sanctioned for availing of various medical treatments, facilities, etc. due to non-payment of previous bills raised by them, the patients are forced to pay the Hospitals by arranging their own money and then seek re-imburement from the Government.”

The following Members spoke on the Resolution:

1. **Shri Chandrakant Kavalekar, Leader of Opposition**
2. Shri Filipe Nery Rodrigues, MLA
3. Shri Nilesh Cabral, MLA

**SHRI VISHWAJIT RANE, Minister for Health** replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

**(House adjourned for lunch at 1 14 PM and resumed its sitting at 2 30 PM)  
2 30 PM**

**7. PRIVATE MEMBERS' RESOLUTIONS**

**(1) Shri Rajesh Patnekar, MLA** moved the following:

“This House unanimously resolves the Government to construct a foot bridge between Maneri and Kumyamal at Village Panchayat Salem.”

**Shri Rajesh Patnekar**, MLA spoke on the Resolution:

**SHRI RAMKRISHNA DHAVALIKAR**, Minister for PWD replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

**(2) Shri Prasad Gaonkar**, MLA moved the following:

“This House strongly recommends the Government to upgrade the Primary Health Centre at Sanguem, in order to provide good facility and health care immunity to the residents of Sanguem.”

**Shri Prasad Gaonkar**, MLA spoke on the Resolution:

**SHRI VISHWAJIT RANE**, Minister for Health replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

**(3) The following Resolution tabled by Shri Ravi Naik, MLA was not moved as the Member concerned was not present in the House:**

“This House strongly recommends the Government to construct a by-pass road from Ponda Tisk, Dhavali upto Borim bridge, which is at a stretch of 4 kms in order to avoid traffic congestion and prevent major road accidents as the existing road is very narrow.”

**(4) Shri Rajesh Patnekar**, MLA moved the following:

“This House strongly recommends the Government to take immediate steps to commence the construction work for the bridge connecting villages Surla and Volvoi on river Mandovi in Sanquelim and Priol Constituency.”

**Shri Rajesh Patnekar**, MLA spoke on the Resolution:

**SHRI RAMKRISHNA DHAVALIKAR**, Minister for PWD replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

**(5) Chandrakant Kavalekar, (Leader of Opposition)** moved the following:

“This House strongly recommends the Government to include the Government servants in Deen Dayal Swasthya Seva Yojana Scheme (DDSSY) of the Directorate of Health Services.”

The following Members spoke on the Resolution:

1. **Shri Chandrakant Kavalekar, Leader of Opposition**
2. Shri Nilesh Cabral, MLA
3. **Shri Manohar Parrikar, Chief Minister**

**SHRI VISHWAJIT RANE**, Minister for Health replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

2 41 PM

8. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-10)**

**SHRI ROHAN KHAUNTE**, Minister for Revenue moved the following Demands:

Demand No. 7	- Settlement & Land Records
Demand No. 15	- Collectorate, North Goa
Demand No. 16	- Collectorate, South Goa
Demand No. 33	- Revenue
Demand No. 82	- Information Technology

**2 42 PM**

Cut Motions tabled by **S/Shri Chandrakant Kavalekar, (Leader of Opposition)**, Pratapsingh Rane, Filipe Nery Rodrigues and Clafasio Dias, MLAs were moved to Demand Nos. 7, 15, 16, 33 and 82.

The following Members took part in the Debate:

1. Shri Pratapsingh Rane, MLA ..... 2 45 PM

**(Shri Michael Lobo, Dy. Speaker in Chair at 2 49 PM)**

2. Shri Filipe Nery Rodrigues, MLA ..... 2 53 PM

3. Shri Digambar Kamat, MLA ..... 2 58 PM

4. Shri Dayanand Sopte, MLA ..... 3 08 PM

5. Smt. Alina Saldanha, MLA ..... 3 26 PM

6. Shri Churchill Alemao, MLA ..... 3 28 PM

7. Shri Prasad Gaonkar, MLA ..... 3 38 PM

8. Shri Nilesh Cabral, MLA ..... 3 43 PM

**(Dr. Pramod Sawant, Speaker in Chair at 3 49 PM)**

9. **Shri Michael Lobo, Dy. Speaker** ..... **3 57 PM**

10. Shri Rajesh Patnekar, MLA ..... 4 10 PM

11. Shri Aleixo R. Lourenco, MLA ..... 4 18 PM

**(Shri Francisco Silveira, MLA in Chair at 4 19 PM)**

12. Shri Antonio Fernandes, MLA ..... 4 32 PM

13. Shri Isidore Fernandes, MLA ..... 4 42 PM

14. Shri Clafasio Dias, MLA ..... 4 47 PM

15. Shri Wilfred D'Sa, MLA ..... 4 53 PM

16. Shri Glenn Souza Ticlo, MLA ..... 4 57 PM

17. Shri Pravin Zantye, MLA ..... 5 07 PM

**(Shri Isidore Fernandes, MLA in Chair at 5 09 PM)**

18. Shri Francis Silveira, MLA ..... 5 11 PM

**19. Shri Chandrakant Kavalekar, Leader of Opposition.....5 20 PM**

**5 31 PM**

**SHRI ROHAN KHAUNTE, Minister for Revenue** replied to the Debate.

**(Dr. Pramod Sawant, Speaker in Chair at 6 00 PM)**

**6 16 PM**

Cut Motions to Demand No. 7 at Sl. Nos. 1 to 3 of list No. 10 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 15 at Sl. Nos. 1 to 3 of list No. 10 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 16 at Sl. Nos. 1 to 4 of list No. 10 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 33 at Sl. Nos. 2 to 5 of list No. 10 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 82 at Sl. Nos. 1 to 3 of list No. 10 circulated separately were put to vote and negatived.

**6 16 PM**

Demand Nos. 7, 15, 16, 33 and 82 were put to vote and passed.

**6 17 PM**

**9. GOVERNMENT BILLS-INTRODUCED**

**(1)** The Goa Preservation of Trees (Amendment) Bill, 2017.

**(2)** The Goa Information Technology Development (Amendment) Bill, 2017.



**(3) The Goa Highways (Amendment) Bill, 2017.**

**(HOUSE ADJOURNED AT 6 19 PM TO MEET AT 11 30 AM ON  
MONDAY THE 7<sup>TH</sup> AUGUST, 2017)**

**ASSEMBLY HALL  
PORVORIM-GOA  
04 AUGUST, 2017**

**N. B. SUBHEDAR  
SECRETARY**